

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**Transfer Original Petition (AT) (MRTP) No.06 of 2017**  
**(Old RTPE No.323 of 1996)**

**In the matter of:**

**Smt. Shobha Rani Jain**

**...Complainant**

**Vs.**

**Delhi Development Authority**

**...Respondent**

**Appearance:** Mr. Dhruv Shukla, Advocate for the complainant.

Mr. Akshay Ravi, Advocate for Mr. Sunil Malhotra,  
Advocate for the Respondent with Mr. Jagvir Singh,  
SE/CC-11 of DDA.

**08.08.2019**

Today the case is listed for cross-examination of the Respondent's witness. Cross-examination of the Respondent witness Mr. Jagvir Singh (RW2/A) is concluded.

Mr. Akshay Ravi, learned Counsel appearing on behalf of the Respondent moved an application stating that Respondent does not wish to produce any other witness.

In the circumstances, as the evidence of the parties are concluded, the matter is referred back to the Hon'ble Bench for appropriate orders.

As prayed by both the parties, list the matter before the Hon'ble Bench on 22<sup>nd</sup> August, 2019.

**[Peeush Pandey]**  
**Registrar**